

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 103 of 2013

Dated : 22nd May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Maruti Suzuki India Ltd. ... Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan

Counsel for the Respondent(s): Ms. Shikha Ohri for R-1
Mr. Amit Kapur,
Mr. Vishal Anand,
Mr. Gaurav Dudeja for R-2

ORDER

Post the matter for further hearing on **31.05.2013**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

vs/pg